

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1097/2017

Jabalpur, this Wednesday, the 31st day of October, 2018

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Manish Kaithwas
S/o Nandram Kaithwas
Aged about 35 years
R/o 903/A Street No.1
Near Railway Colony
Ratlam Distt. Ratlam (M.P.)

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
Through its General Manager
Railway Bhavan,
Raphy Marg
Ministry of Railway
New Delhi

2. Division Rail Manager,
Western Railway Ratlam
Distt. Ratlam (M.P.)

-Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)

Learned counsel for the respondents submits that in view of the Annexure R/1 letter dated 30.01.2018 relief sought for by the applicant had been redressed by the respondent-department. Therefore, this O.A. has become infructuous.

2. I have perused Annexure R/1 letter dated 30.01.2018, the caste certificate has been accepted by the respondent-department and name of the applicant has been inserted in the eligibility list.

3. In view of the submission made by the learned counsel for the respondents, this O.A. is disposed of as having become infructuous.

**(Ramesh Singh Thakur)
Judicial Member**

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